

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(2B)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/31/IB /2018

PETITION NUMBER : CP/610/ (IB)/2017

NAME OF THE PETITIONER(S) : SANJIV GOYAL

NAME OF THE RESPONDENT(S) : ANTONY PROJECTS PVT LTD

UNDER SECTION : 19(2)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

Counsels representing both the parties are present. Counsel for the intervenor is directed to furnish the necessary forms to the IRP. The IRP shall take them on record and furnish the latest status of the case alongwith the last CoC's recommendations. The matter is called alongwith a connected matter, CA 67/IB/2018. Put up on 26.02.2018.

-sd-

(S VIJAYARAGHAVAN)
Member(Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc